

NANGAL FERTILIZER FACTORY

***1676. Shri Gadilingana Gowd:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that effort is being made to synchronise the completion of the Nangal fertilizer factory with the supply of hydro-electric power from Bhakra in October, 1959;

(b) if so, whether a detailed programme of recruitment and training of technical personnel has been drawn; and

(c) whether arrangements have been made for specialised training for some of the Staff in foreign countries?

The Deputy Minister of Production (Shri Satish Chandra): (a) and (b). Yes.

(c) The question of making arrangements for specialised training abroad will be taken up after the Technical Consultants for the project are appointed and the final selection of plants and processes is made.

MANUFACTURE OF REFRACTORIES

***1677. Shri Ram Krishan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government have received the project report from a well-known Austrian firm for the manufacture of refractories in India; and

(b) if so, the main features thereof?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

DAMODAR VALLEY CORPORATION

***1680. Shri G. P. Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether he has received intimation of general strike of the employees of Damodar Valley Corporation against retrenchment of bulk of employees;

(b) the number of surplus employees who are expected to be absorbed in different other projects; and

(c) the steps taken to shift the Damodar Valley Corporation head-quarter from Calcutta to Ranchi?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No Sir.

(b) The Minister for Irrigation and Power will shortly make before the House a detailed Statement on the situation.

(c) Attention of the hon. Member is invited to the statement laid on the Table of the Lok Sabha on the 25th July, 1955 in reply to question No. 753 by Shri L. N. Mishra which states the position regarding the shifting of the headquarters of the Corporation from Calcutta to Ranchi.

RENT OF GOVERNMENT BUILDINGS

1309. Shri Hem Raj: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amount of annual rent assessment of the Government constructed buildings in Delhi during 1955-56;

(b) the total amount of rent realised; and

(c) the arrears outstanding for 1955-56 and those for the previous year 1954-1955, 1953-54 and 1952-53?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Rs. 78.25 lakhs.

(b) Rs. 68.47 lakhs.

(c) 1955-56 ... Rs. 9.78 lakhs*
1954-55 ... Rs. 2.67 lakhs
1953-54 ... Rs. 1.39 lakhs
1952-53 ... Rs. 1.26 lakhs

*This is likely to be reduced by about Rs. 5 lakhs since the recoveries made by the Accounts or Treasury Officers or Heads of Offices upto March, 1956 will be adjusted in the Supplementary Accounts of 1955-56 which are open up to September 1956.

OIL REFINERIES

1310. Shri Ram Krishan: Will the Minister of Production be pleased to state the total number of Indian Nationals being trained by various Oil Refinery companies in India refinery-wise?